

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	14	2	4	0	18

(b) Unstarred Questions: 23

2. Announcement by the Hon'ble Speaker regarding Panel of Chairmen

The Hon'ble Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Shri Aman Arora;
2. Sardar Jai Krishan Singh;
3. Sardar Manpreet Singh Ayali;
4. Sardar Pargat Singh Powar;

3. Announcement by the Secretary:

The Secretary laid on the table of the House a statement showing the details of the bills passed by the 15th Punjab Vidhan Sabha during its 16th (Special) Session and during First Session of the 16th Punjab Vidhan Sabha, which have since been assented to by the Governor.

4. First Report of the Business Advisory Committee

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 24.06.2022 to 30.06.2022.

The following motion as moved by the Education Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

Thereafter, the following Members took part in the discussion and spoke for the time as mentioned against their names:-

- | | |
|---|------------|
| 1. Sardar Pargat Singh Powar, Indian National Congress | 01 minute |
| 2. Sardar Sukhpal Singh Khaira, Indian National Congress | 02 minutes |
| 3. Sardar Partap Singh Bajwa, Leader of Opposition | 02 minutes |
| 4. Sardar Jai Krishan Singh, Aam Aadmi Party | 02 minutes |
| 5. Sardar Amrinder Singh Raja Warring, Indian National Congress | 01 minute |

5. Walk Out

Members of Indian National Congress and Bharatiya Janata Party present in the House staged a walkout from the House while raising anti-govt. slogans as a protest for not being given time to speak during zero hour and on the law and order.

6. **MOTION OF THANKS AND DISCUSSION ON GOVERNOR'S ADDRESS**

The following motion on Governor's Address was moved by Shri Aman Arora, M.L.A., Aam Aadmi Party which was seconded by Shri Jai Krishan Singh, M.L.A., Aam Aadmi Party:

"That the members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 21st March, 2022."

Thereafter, the following members took part in the discussion and spoke for the time as mentioned against their names:-

1. Shri Aman Arora, Aam Aadmi Party	36 minutes
2. Sardar Jai Krishan Singh, Aam Aadmi Party	22 minutes
3. Sardar Partap Singh Bajwa, Leader of Opposition	26 minutes
4. Sardar Manpreet Singh Ayali, Shiromani Akali Dal	09 minutes
5. Smt. Sarvjit Kaur Manuke, Aam Aadmi Party	08 minutes
6. Sardar Sukhpal Singh Khaira, Indian National Congress	15 minutes
7. Shri Budh Ram, Aam Aadmi Party	24 minutes
8. Sardar Sukhwinder Singh Kotli, Indian National Congress	08 minutes
9. Doctor Sukhwinder Kumar Sukhi, Shiromani Akali Dal	07 minutes
10. Sardar Amansher Singh (Sharry Kalsi), Aam Aadmi Party	08 minutes
11. Sardar Inderbir Singh Nijjar, Aam Aadmi Party	12 minutes
12. Sardar Gurpreet Singh Banawali, Aam Aadmi Party	15 minutes
13. Sardar Barindermeet Singh Pahra, Indian National Congress	08 minutes

7. **Information by Hon'ble Speaker**

On being mentioned about the representation moved by the Leader of Opposition to the Hon'ble Speaker with regard to the issue of breach of Privilege during the debate on the 'Motion of Thanks on the Governor's Address', the House was apprised of the action taken in this regard by the Hon'ble Speaker.

8. **Extension of time of House**

With the consent of the House, the time of today's sitting was extended by Hon'ble Speaker by half an hour.

The House then adjourned till 9.30 A.M. on Saturday, the 25th June, 2022.